

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : Two thousand five hundred and twenty four companies, limited by shares, were registered in India under the Companies Act, 1956 during the year 1971-72 and 744 during the period April-June, 1972. The names of these companies along with their other details are being regularly published every month in the Department's Journal "Company News & Notes". The information relating to the number of shareholders of these newly registered companies is not available.

Periodical 'Durbars' for the Welfare of Civilians Employed in Defence

4362. SHRI M. K. KRISHNAN : Will the Minister of DEFENCE be pleased to state :

(a) whether there are any provisions to ensure the Welfare of civilians employed in Army units or defence installations;

(b) whether there is any provision for their periodical 'durbars' similar to the monthly Sainik Samachar held in Army units; and

(c) if so, how many units have such welfare 'durbars' and their salient features ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) :(a) Yes, Sir.

(b) and (c). In so far as the Army Units are concerned, provision exists for holding monthly Durbars. As regards the Navy and Air Force Units, the Welfare of the civilian employees is looked after by the Unit/Depot Civilian Committees in the Air Force and Works Committees and Welfare Committees in the Navy. Besides, Unit/Command level Councils under the Joint Consultation and Compulsory Arbitration Scheme also exist, wherever permissible, to look after the welfare of civilian employees. The Salient feature of these Durbars and Committees is generally to promote measures for securing and preserving amity and good relations between the administration and the employees and also to provide machinery for redress of grievances of employees.

Accommodation and other ad-hoc facilities to civilians Working in Defence services

4363. SHRI MANORANJAN HAZRA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to grant accommodation and other *ad-hoc* facilities to civilians working in Defence Services, who are transferred beyond 400 kms of their declared home town; and

(b) if so, when and if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No, Sir,

(b) The provision of Government accommodation to civilian employees in Defence establishments is not a condition of their service.

सरकारी क्षेत्र के उपकरणों के प्रबंधक बगं में राज्य सरकारों और स्थानीय निकायों के प्रतिनिधियों को शामिल करना

4364. श्री श्रीकृष्ण अप्पवाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र शासन ने निर्णय किया है कि शासकीय औद्योगिक संस्थानों (पब्लिक सेक्टर एन्ड टेक्निक्स) में राज्य शासनों का कोई प्रतिनिधि उनके मैनेजमेण्ट में रहे जब कि स्थानीय हितों की रक्षा हेतु राज्य शासन को प्रतिनिधित्व एवं स्थानीय अशामकीय बगं का सम्बन्ध किया जाना हितकर प्रतीत होता है; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है और कब तक सरकार इस सम्बन्ध में अन्तिम निर्णय कर लेगी ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) और (ख) प्रशासनिक सुधार आयोग की सिफारिशों पर विचार करने के बाद सरकार ने यह फैसला किया था कि सरकारी उद्यम के निदेशक-मण्डल में अन्य बातों

के साथ साथ सरकार के बाहर से दो या तीन व्यक्ति शामिल किए जाएंगे किन्तु ये व्यक्ति ऐसे होने चाहिए जिन्होंने उद्योग बाणिज्य, वित्त, प्रबन्ध, प्रशासन, श्रमिक सघो आदि क्षेत्रों में अपनी योग्यता सिद्ध कर दी हो। अतः केन्द्रीय सरकार के उद्यमों के प्रबन्धक-मण्डलों में राज्य सरकार का ऐसा कोई प्रतिनिधि शामिल करने का प्रस्ताव नहीं है। स्थानीय अशासकीय वर्ग का भी केन्द्रीय सरकारी क्षेत्र के उपक्रमों के साथ सम्बन्ध स्थापित किए जाने का भी कोई फंसला नहीं किया गया। फिर भी इन उद्यमों में मध्यम और निम्न स्तर के पदों पर भर्ती की नीति के अनुसार न्यून समिति में राज्य सरकार का एक प्रतिनिधि शामिल होना जरूरी है। उचित स्थानीय हितों की रक्षा की दृष्टि से ही ऐसा किया गया है। उन उद्यमों के सम्बन्ध में, जिन में राज्य सरकार की भी सामान्य शेयर पूंजी है, प्रबन्धक-मण्डलों का गठन स्वामित्व हितों के अनुसार किया जाएगा।

Number of employees recruited in Durgapur unit of F C I during 1971-72

4365 SHRI KRISHNA CHANDRA HALDER Will the Minister of PETROI-EUM AND CHEMICALS be pleased to state

(a) the total number of employees/workers recruited during the year 1971 72 in Durgapur Unit of Fertilizer Corporation of India,

(b) whether their names were sponsored through employment exchanges

(c) what procedure management propose to follow for future recruitment, and

(d) what will be the total strength of the unit when the rated capacity is reached ?

THE MINISTER OF LAW AND JUSTICE, AND PETROI EUM AND CHEMICALS (SHRI H R GOKHALE)

(a) to (d) the required information is being collected and will be laid on the Table of the Sabha

Counting of Previous service of defence personnel when employed in Civil Service

4366 SHRI KRISHNA CHNADRA HALDER Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware of the fact that the previous Army service of Army Pensioners re employed in Defence Installations in Panagarh, has not so far been counted towards service in civilian posts and if so, the reason therefor,

(b) whether these ex-Army men who are now working as civilians are now required to work under raw recruits juniors, although there is clear instruction on this subject as per Army Instructions No 241/50, and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) to (c) The requisite information is being collected and will be laid on the Table of the House

Fixation of Pay for re employed Army personnel in Panagarh

4367. SHRI KRISHNA CHANDRA HALDER Will the Minister of DEFENCE be pleased to state

(a) whether the pay of re-employed Army personnel in Panagarh, has not yet been fixed even after 7 years of service, and

(b) on what basis they are given the minimum pay of their rank ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) The required information is being collected and will be placed on the Table of the Sabha as soon as Possible.

Reduction in pension of pensioners on Re-Employment to Civil service

4368 SHRI KRISHNA CHANDRA HALDER : Will the Minister of DEFENCE